## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2028 TO BE ANSWERED ON 14.3.2022

## FINANCING FOR MUZRAI DEPARTMENT OF KARNATAKA

2028. SHRI S. MUNISWAMY: SHRI ANNASAHEB SHANKAR JOLLE:

Will the Minister of Culture be pleased to state:

- (a) whether in view of the department of the Hindu Religious Institutions and Charitable Endowments (Muzrai department) in Karnataka finding solace with innovative steps taken like introducing integrated temple management systems, the inclusion of new temples in the ambit of the department, construction of new yatri bhavans in places of religious and historical importance, the Ministry of Culture proposes to partly finance such innovative ventures of the Ministry of Muzrai (Endowments), Government of Karnataka;
- (b) if not, whether the Government is considering for partly funding of these schemes; and
- (c) whether the Ministry proposes to approach the Ministry of Finance for special grants for these innovative schemes if the requisitions are forwarded from the State Government?

## ANSWER

## THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) As per the mandate provided under 'The Ancient Monuments and Archaeological Sites and Remains Act, 1958' the Archaeological Survey of India, under the Ministry of Culture, is responsible for conducting archaeological explorations and excavations; maintenance, conservation and preservation of ancient monuments and archaeological sites and remains of national importance. There is no such scheme in the Ministry, for financing fully or partly, the innovative ventures of Ministry of Muzrai (Endowments) of Govt. of Karnataka and seek financial allocation, for the same.
- (b) Does not arise in view of (a) above.

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(c)

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